

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1249/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: Khakhar & Co.  
V/s.  
Iosis Spa & Wellness Pvt .Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
37	Bijal Sawani	Advocate for Respondent	
	Vishal S. Shroyan	Adv. for Applicant	

ORDER

CP 1249/ I&BP/NCLT/MB/MAH/2017

**Sd/-** for orders.  
V. NALLASENAPATHY  
Member (Technical)

**Sd/-**  
B.S.V. PRAKASH KUMAR  
Member (Judicial)